

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1967**

**TO BE ANSWERED ON THE 20TH DECEMBER 2023/ AGRAHAYANA, 29, 1945
(SAKA)**

VIBRANT VILLAGE PROGRAMME (VVP) IN ARUNACHAL PRADESH

1967 SHRI NABAM REBIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of villages selected under the Vibrant Village Programme (VVP) in Arunachal Pradesh in first phase, the details thereof;

(b) the number of villages which are unconnected and steps initiated to connect them, the details thereof;

(c) whether all the villages under VVP are located on Indo-China/ Indo-Myanmar/ Indo-Bhutan border in Arunachal Pradesh; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NISITH PRAMANIK)

(a) to (d): Government has approved Vibrant Villages Programme (VVP) on 15th February, 2023 for comprehensive development of villages of 46 blocks abutting northern border in 19 districts of Arunachal Pradesh, Sikkim, Uttarakhand, Himachal Pradesh and UT of Ladakh in a phased manner. 455 villages in Arunachal Pradesh have been selected.

As per information received from Ministry of Rural Development, out of 455 villages in Arunachal Pradesh, 135 villages are unconnected. Detailed Project Report for 105 road projects to connect 125 of these unconnected villages have been prepared while the remaining 10 villages are not being considered presently due to land related issues.
